

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

Subject: Assignment of Additional Charge of Principal Magistrate, Juvenile Justice Board, Kishtwar.

ORDER

No: 395 of 2026/RG/GS

Dated: 11-3-2026

In the interest of administration, the additional charge of Principal Magistrate, Juvenile Justice Board, Kishtwar is hereby assigned to Principal Magistrate, JJB, Doda, till further orders.

By Order.


(M.K. Sharma)

Registrar General

Dated: 11/3/2026

No: 11610-19/RG/GS

Copy to above forwarded to the :-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Administrative Judge for District Doda/Kishtwar.
.....for kind information of their Lordship's.
3. Pr. District and Sessions Judge, Doda/ Kishtwar.
4. Principal Magistrate, Juvenile Justice Board, Kishtwar.
5. Principal Magistrate, JJB, Doda.
.....for information and necessary action.
6. CPC e-court, High Court of J&K and Ladakh, Srinagar, with the request to get the same uploaded on the official website of the High Court.
7. Assistant Registrar, Statistical/Accounts Section, High Court of J&K and Ladakh, for information and necessary action.
8. Chief Librarian, High Court of J&K and Ladakh, Jammu/Srinagar, for information and maintaining the record of the same.
9. Order File.


Registrar General